

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA No.431 of 1997
OA No. 844 of 1997

Date of Order : 8.1.98

Present : HON'BLE DR. B. C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

Sushil Bhadra & Ors.

- v e r s u s -

Union of India and Ors.

For applicant(s) : Mr. B.M. Goswami, counsel.

For respondents : Mr. C. Samaddar, counsel.

O R D E R

D. Purkayastha, JM

During hearing Mr. B.M. Goswami, Id. counsel for the applicant submits that he filed an M.A. on 4.3.97 seeking injunction against the respondents from filling up the vacancies without considering the case of the applicant. Today is fixed for filing the reply. Mr. Samaddar, Id. counsel for the respondents submits that he should be allowed to file reply. In view of the matter, the case is fixed for hearing in the first week of February '98 i.e. 4.2.1998. In the meantime, respondents should file the reply as a last chance if they desire. Plain copy of this order be handed over to the Id. counsel for both the parties.

(D. Purkayastha)
Member (J)